

NOMINATION FORM

I propose the name of Sh./Smt./Ms _____,
MLA to be a member of the Court of University of Delhi under the provisions of
Statutes 2(1)(xxi) & 2(3) of Statutes of University of Delhi.

Signature of Proposer _____

Name of the Proposer _____

Constituency No. _____

Delhi

Dated:

I am willing to serve as a member of the Court of University of Delhi under
the provisions of Statutes 2(1)(xxi) & 2(3) of Statutes of University of Delhi.

Signature of Candidate _____

Name _____

Constituency No. _____

Delhi

Dated:

नामांकन प्रपत्र

मैं दिल्ली विश्वविद्यालय के विधान की धारा 2(1)(xxi) एवं 2(3) के अंतर्गत दिल्ली विश्वविद्यालय कोर्ट के सदस्य के रूप में श्री/श्रीमती _____, विधायक के नाम का प्रस्ताव करता हूँ।

प्रस्तावक का हस्ताक्षर _____

प्रस्तावक का नाम _____

विधान सभा क्षेत्र संख्या _____

दिल्ली

दिनांक:

मैं दिल्ली विश्वविद्यालय के विधान की धारा 2(1)(xxi) एवं 2(3) के अंतर्गत दिल्ली विश्वविद्यालय कोर्ट के सदस्य के रूप में कार्य करने के लिए तत्पर हूँ।

सदस्य का हस्ताक्षर _____

नाम _____

विधान सभा क्षेत्र संख्या _____

दिल्ली

दिनांक:

WITHDRAWAL FORM

I withdraw my nomination for being a member of the Court of University of Delhi under the provisions of Statutes 2(1)(xxi) & 2(3) of Statutes of University of Delhi.

Signature of Candidate _____

Constituency No. _____

Delhi

Dated : _____